

सामूहिक आवास समितियों को भूमि का  
आबंटन

3739. श्री कृष्ण चन्द्र पांडे : : क्या निर्माण और आवास मन्त्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली विकास प्राधिकरण द्वारा दिल्ली में सामूहिक आवास समितियों को आबंटित भूमि की प्रति वर्ग मीटर दर क्या है ;

(ख) क्या यह सच है कि सामूहिक आवास समितियों को सड़कों, पार्कों सविम लेनों और अन्य सार्वजनिक सुविधाओं के लिए भूमि की कीमत का भुगतान करना है ; और

(ग) एक सामूहिक आवास समिति के एक सदस्य को आबंटित ३५ वर्ग मीटर भूमि के कुल कितनी कीमत वसूल की गई ?

संसदीय कार्य तथा निर्माण और आवास मंत्री (श्री भीष्म नारायण सिंह) : (क) दिल्ली विकास प्राधिकरण ने निम्नलिखित क्षेत्रों में सामूहिक आवास समितियों को आबंटन के लिए अर्द्ध विक्रित भूमि की निम्नलिखित दरें निर्धारित की हैं :—

(i) पटपड़ गंज	११० रु० प्रति वर्ग मीटर
(ii) गीता कालोनी	११० —वही—
(iii) सी० बी० डी० शाहदरा	११० —वही—
(iv) बोडैला	११० —वही—
(v) रोहिणी	११० —वही—
(vi) पीतमपुरा	१३५ —वही—
(vii) रोहतक रोड	१३५ —वही—

(ख) समितियों को आबंटित प्लॉटों में प्लैट के निर्माण हेतु ३५ प्र० श० क्षेत्र में निर्माण करना अपेक्षित है। शेष ६५ प्र० श० क्षेत्र को रोड, पार्कों सीवर लैन और अन्य सामुदायिक सुविधाओं इत्यादि के लिये छोड़ा जाना है। उपर्युक्त (क) में प्लॉट के लिये बताई गई भूमि की दरों में निर्मित और खुला छोड़ा गया क्षेत्र दोनों ही शामिल हैं।

(ग) दिल्ली विकास प्राधिकरण ने सूचित किया है कि भूमि, सहकारी सामूहिक आवास समितियों को निर्माण के लिए आबंटित की जाती है और समितियों के अलग अलग सदस्यों को प्लॉटों का आबंटन नहीं किया जाता। इसलिए यह प्रश्न ही नहीं उठता।

REDUCTION IN RENT OF NEW TYPE 'C'  
QUARTERS

3740. SHRI DAYA RAM SHAKYA : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether it is a fact that the rent of type 'C' newly constructed quarters has been reduced in some colonies;

(b) if so, which are those colonies, what is the present rent of these quarters;

(c) when the rent of type 'C' quarters have been reduced, the reasons for not reducing the rent of type 'B' quarters (newly constructed); and

(d) whether Government will consider to reduce the rent of type 'B' quarters also, if so, by what date it will be finalised ?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH) : (a) to (d). The pooled standard licence fee under F.R. 45-A for Government residences in Delhi is fixed on the basis of pooled unit rate per sq. mt. of living area. However, when new quarters are allotted and where living area is not simultaneously available, licence fee is recovered pending calculations of the final rate of licence fee on the basis of the living area available for similar type of quarters either in the same locality or in the nearby localities. Accordingly in the case of newly constructed quarters of type 'C' in Lodhi Road complex, MB Road, DIZ arca and Arambagh area, provisional licence fee was recovered at Rs. 58/- p.m. but on actual calculations the rates have been in the range between Rs. 38/- and 40/- per month depending on the living area of the house. Similar exercise will also be done in the case of newly constructed type 'B' quarters if found necessary.

MILK SUPPLY IN DELHI

3741. SHRI DAYA RAM SHAKYA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether it is a fact that Delhi Milk Scheme is unable to meet the demand of milk of the consumers of Delhi;

(b) the quantity of milk in all DMS Booths which has been reduced by DMS and when this cut will be restored;

(c) the reasons in details for increase in prices of DMS Milk Bottles (empty); and

(d) whether Government will consider to supply more bottles in DMS Booths where residents are not getting milk like DMS Booth situated in Block 23, Lodhi Colony opposite Railway Station, Lodi Road etc. ?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (a) Delhi Milk Scheme is at present supplying milk to the extent of 3.46 lakh litres per day as compared to its capacity to handle 3.75 lakh litres. Mother Dairy, Delhi is supplying 5.7 lakh litres of milk per day.

(b) There has been no cut in the supply of milk by Delhi Milk Scheme.

(c) The prices of empty bottles was revised upwards in view of higher purchase price of empty bottles.

(d) The supply of milk to Booth No. 337 A (Morning) and 338 (Evening) has been stepped up from 1140 bottles to 1180 bottles. On some days even a few bottles of un-old milk are received back by Delhi Milk Scheme from this Depot.

INSUFFICIENT SUPPLY OF WATER TO RESIDENTS OF MANDIR MARG/ KALIBARI MARG

3742. SHRI DAYA RAM SHAKYA : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether it is fact that the residents of 'J' & 'H' Blocks of Mandir Marg/Kalibari Marg are not getting sufficient water which is being supplied by CPWD;

(b) total number of hours for which they are being given water during this summer especially in May, June and July, 1982;

(c) whether it is also fact that the present sources from which CPWD is getting water are not adequate to supply sufficient water to these colonies, if so, what measures

are being taken by CPWD to overcome this problem;

(d) whether Government will consider to dig two/three tubewells so that sufficient water can be provided to these colonies; and

(e) if so, by what dates these tubewells will be completed and what will be their number ?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH) : (a) No, Sir.

(b) During May, June, and July, 1982, residents of 'J' & 'H' Blocks have been getting water for about 4 to 5 hours in the morning and about 4 to 5 hours in the evening.

(c) Bulk supply of water received from NDMC for distribution in various pockets/ blocks in the area is inadequate. However, water supply in 'J' & 'H' Blocks is considered adequate.

(d) No such proposal is presently under consideration of the Government.

(e) Does not arise.

INSTALLATION OF CEILING FAN IN TYPE II QUARTERS OF MANDIR MARG/KALIBARI MARG

3743. SHRI DAYA RAM SHAKYA : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether it is a fact that the proposal for installation of IIIrd ceiling fan in Type II Qrs. in 'J' and 'H' Blocks, Mandir Marg/ Kalibari Marg is under consideration with the Government; and

(b) if so, what is the present position and when the final decision to this effect will be taken by Government ?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH) : (a) No, Sir.

(b) Does not arise.